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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

New Delhi, the 19th March, 1986.

NOTIFICATION
INCOME-TAX

No. 6623 (F.No.203/219/85-ITA.II) : It is hereby notified for general information that the approval granted under section 35(1)(iii) of the Income-tax Act, 1961 to Dr. Vikram A Sarabhai Ama Memorial Trust, Ahmedabad vide Ministry of Finance (Department of Revenue and Insurance) Notification No.433 (F.No.203/3/73-ITA.II) dated 14.8.1973 is hereby restricted upto 10.4.1988.

Girish Dave

(Girish Dave)
Under Secretary to the Government of India

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